NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1278/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

NAME OF THE PARTIES:

Deepak Pednekar

V/s.

Rite Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

SIGNATURE

32 Adv. Ganerry yer Advocate for Delitioner

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ORDER C.P. No. 1278/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of Petitioner/Creditor is present. 1.
- He stated that the Consent Terms are to be signed within one week's 2. time.. Hence seeking adjournment. Adjourned to 12.09.2017.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 05.09.2017

Sd/-

M.K. Shrawat Member (Judicial)